

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**  
Imphal the 1<sup>st</sup> August, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that EL.PET/14/2022 and EL.PET/25/2022 pending before different Benches are found to have been filed against the same main respondent and both pertain to same Assembly Constituency. Therefore, in partial modification of earlier notification No. HCM/1/96-BENCH/13568 dated Imphal the 20<sup>th</sup> July, 2023, Hon'ble The Acting Chief Justice is pleased to re-allocate the following pending Election Petition and its connected cases, if any as under:

<b>ELECTION PETITION</b>				
Sl. No.	Case No.	Party Detail	Currently allocated to	Re-allocated to
1	EL.PET/14/2022	LOUREMBAM SANJOY SINGH V. TH. SHYAMKUMAR & 2 ORS	Hon'ble Mr. Justice A. Guneshwar Sharma	Hon'ble The Acting Chief Justice (currently hearing EL.PET/25/2022)

By Order etc.

Sd/-  
(OJESH MUTUM)  
REGISTRAR (JUDL)  
HIGH COURT OF MANIPUR

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Endt. No. HCM/1/96-BENCH/ 14225-42. Imphal, the 1<sup>st</sup> August, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.  
He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.

  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR

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